

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 24.11.2014
COURT NO.: 4
ITEM NO. : 19

INTERLOCUTORY APPLICATION Nos. 1-2

(Application for Condonation of Delay in filing SLP)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) Nos. CC...18731-32 OF 2014

WITH PRAYER FOR INTERIM RELIEF

DINA NATH ALIAS DEEN DAYAL & ORS.

...PETITIONER(S)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ & ORS. ETC. ETC.

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Orders dated 05.05.2010, 09.04.2014 & 15.07.2014 passed by the High Court of Judicature at Allahabad in Writ-A No. 53870 of 1999 and Recall Application No. 155396 of 2010 in Writ-A No. 53870 of 1999 and Special Appeal No. 507 of 2014 respectively.

It is submitted that there is a delay of 1528 days in Special Leave Petition filed against order dated 05.05.2010 and there is a delay of 93 days in Special Leave Petition filed against order dated 09.04.2014 and SLP filed against the order dated 15.07.2014 is within time and counsel has filed an application for condonation of delay to condone the said delay.

The matter is listed before the Hon'ble Court with this office report.

Dated this the 21st day of November, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Mohit D. Ram, Advocate

ASSISTANT REGISTRAR